

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:572

ANSWERED ON:24.11.2006

COVERAGE OF STARVATION DEATH AREAS UNDER NREGA

Malhotra Prof. Vijay Kumar;Pandey Dr. Laxminarayan

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) Whether the Government is contemplating to cover such districts where the people are dying due to starvation under the National Rural Employment Guarantee Act (NREGA); and

(b) If so, the details thereof ?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT(SHRIMATI SURYAKANTA PATIL)

(a)&(b) : In accordance with Section 1(3) of the NREG Act, it shall be applicable to the whole country within a period of five years from the date of its enactment. The Act was notified on 7th September, 2005 and has already been launched in 200 identified districts on 2.2.2006 in the first phase of its implementation.